

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 3142/1992

New Delhi this the 29th day of January, 1998.

(A)

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Trilok Chand Tyagi,
C/O Shri Kabool Singh,
R/O B-30, Arjun Mohalla,
Gali No.5, Maujpur,
Delhi-110053.

... Applicant

(None present for the Applicant)

-Versus-

1. Director oof Education,
Office of the Director of
Education, Office Secretariat,
Distt. (C), Delhi.
2. Delhi Administration,
5, Alipur Road, Delhi
through its Chief Secretary.
3. The Secretary,
Department of Education,
Delhi Administration,
5, Alipur Road, Delhi. ... Respondents

(None for the Respondents)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :-

Earlier also none was present either for the applicant or for the respondents. Accordingly, this application is hereby dismissed for want of prosecution.

KM
(K. M. Agarwal)
Chairman

RKA
(R. K. Ahooja)
Member (A)

/as/